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- L Accounts (1984-85) of the Aligarh Muslim University and related papers.
- II. Accounts (1984-85) of the University Grants Commission, New Delhi and related papers.
- m. Accounts (1983-84) of the North Eastern Hill University, Shillong, and related papers.
 - IV. Notification of the University of Pondicherry notifying addition and substitution of statute (4) of the Pondicherry University Act, IP 85

THE MINISTER OF STATE (EDU-CATION AND CULTURE) (SHRIMA-TI KRISHNA SAHI): Sir, I beg to lay on the Table—

- I. A copy each (in English and Hindi) of the following papers:--
 - (i)(a) Annual Accounts of the Aligarh Muslim University Aligarh, for the year 1984-85, and the Audit Report thereon, under sub-section (4) of section 35 of the Aligarh Muslim University Act, 1920.
 - (b) Statement giving reasons the delay in laying the papers mentioned at (a) above. [Placed in Library See No. LT—2720186 for (a) to (b)J.
 - (if) (a) Annual Accounts of the University Grants Commission, New Delhi, for the year 1984-85 and the Audit Report thereon, under sub-section (4) of section 19 of the University Grants Commission Act, 19ro.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library, See No. LT—2721186 for (a) and (b)].
 - (iii) (a) Certified Annual Accounts of the North Eastern Hill University, Shillong, for the year 1983-84, and the Audit Report there-en.

(b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

Placed in Library. See No. LT-2722|86 for (a) and (b)].

II. A copy (in English and Hindi) of the University of Pondicherry Notification No. PCUjA Estt.25|85, dated the 7th February, 1986, notifiing additions and substitution to statute (4) of the Pondicherry University, Act, 1985, under sub-secrion (2) of section 41 of the said Act [Placed in Library. See No. LT—2724(86].

Notification of Ministry of Health and Family Welfare publishing the Prevention of Food Adulteration (First Amendment) Rules, 1986

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): Sir, I beg to lay on the Table under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954, a copy (in English and Hindi) of the Ministry of Health and Family Welfare (Department of Health) Notification G.S.R. No. 73(E), dated the 29th January, 1986, publishing the Prevention of Food Adulteration (First Amendment, Rules, 1986. [Placed in Library Se, No. LI"—27?5|86]

REPORT OF THE COMMITTEE ON SUBORDINATE LEGISLATION

(Andhra SHRI Ρ. BABUL REDDY Pradesh): Sir, I beg to present Seventieth Report (in English and Hindi) of the Committee on Subordi nate Legislation.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Ethnic Problem in Sri Lanka

SHRI V. GOPALSAMY (Tamil Nadu): Sir. I call the attention of the Minister of External Affairs to the ethnic problem in Sri Lanka and the